

Annexure - 3

G. P. Realtors Private Limited

Date of commencement of CIRP: 28 November 2024

List of Creditors as on: 28 November 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount IN INR)

| Sl. No. | Name of Creditor | Identification Number | Details of Claims Received | | Details of Claims Admitted | | | | | Amount of Contingent Claims | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks (If any) |
|---------|--|-----------------------|----------------------------|-----------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------------|--|------------------------------|------------------------------------|-----------------------|
| | | | Date of Receipt | Amount Claimed | Amount Admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether Related Party? | | | | | |
| 1 | Omkara Assets Reconstruction Private Limited (Acting in its capacity as Trustee of Omkara PS 30/2021-22 Trust) | | 12-Dec-24 | 5,50,36,04,009 | 4,01,89,08,950 | Secured | | | No | 82.69% | - | - | 1,48,46,95,059 | |
| | Total | | | 5,50,36,04,009 | 4,01,89,08,950 | | | | | | - | - | - | 1,48,46,95,059 |